

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 740/95

Hon'ble Shri R.K. Ahooja, Member(A)
Hon'ble Shri Syed Khalid Idris Nazvi, Member(J)

New Delhi, this the 24th day of August, 1999

D. Eshwar
s/o V. D. Sharma
working for gain as
Chief Signal & Telecom Engineer
S.E. Ry., Garden Reach
CALCUTTA - 43
r/o at Garden Reach
CALCUTTA - 43.

... Applicant

(By None)

Vs.

1. Union of India service through
the Secretary,
M/o Railways
Rail Bhawan
New Delhi.
2. The Railway Board Service through
the Chairman
Rail Bhawan
New Delhi.
3. The General Manager,
S.E. Ry., Garden Reach
CALCUTTA - 43.
4. Sri Rameshwar Dayal
Chief Signal & Telecom Engineer (CCN)
Western Railway
Churchgate
BOMBAY.
5. Sri S. A. A. Zaidi
Officer on Special Duty
Railway Board
New Delhi.
6. Sr. S. Narayanaswamy
Chief Signal Telecom Engineer
South/Central Railway
Secunderabad.
7. Sri R. C. Vatsa,
Chief Communication Engineer
Northern Railway
Baroda House
NEW DELHI.

... Respondents.

(By Shri P.H. Ramchandani, with Shri O.P. Kshatriya, Advocate)

O R D E R (Oral)

Hon'ble Shri R.K. Ahooja, Member(A)

None has appeared even on second call. On the
last occasion also none had appeared for the applicant.
The OA is accordingly dismissed for default. No costs.

(SYED KHALID IDRIS NAQVI)

M(J)

R.K. Ahooja
(R.K. AHOOJA)

M(A)

/rao/